

F. No. J-11017/7/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 5th March, 2021

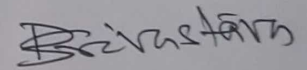
ORDER

The President is pleased to engage Shri Ishkaran Singh Bhandari, Advocate as Additional Central Government Standing Counsel for conducting Central Government litigation before the Central Administrative Tribunal (PB), New Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Central Administrative Tribunal (PB) New Delhi
Additional Central Government Standing Counsel

Name of Advocate (Shri)	Contact details	Enrollment No.
Ishkaran Singh Bhandari	J-205, Ground Floor, Saket, New Delhi-110017 Mob: 9810170087 Tel: 011-29555171 Email: ishkarana@gmail.com	D/457/2007

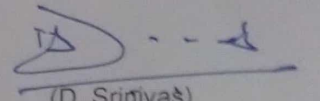
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.



(R. K. Srivastava)
Additional Legal Adviser

Copy for information to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
- The Registrar, Central Administrative Tribunal (PB), New Delhi.
- The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
- Shri Ishkaran Singh Bhandari, ACGSC as mentioned herein above.
- The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
- Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in